

3. The amount of assistance released to any State depends upon the projects or proposals submitted by State Governments under Central Sector or Centrally Sponsored Sector Schemes, and their progress in implementing these projects or proposals.

**SC/ST Students in Medical Colleges**

\*461. SHRI KESRI LAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have made any study about the number of Scheduled Castes and Scheduled Tribe students studying in recognised medical colleges/institutes in the country;

(b) if so, the number thereof;

(c) whether all the seats reserved for these categories are filled up by the candidates from these categories only; and

(d) if not, the steps taken by the Government to ensure that the reserved seats for these categories are filled up by the candidates from these categories only ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR) : (a) to (d) The Government have been monitoring the position regarding the admissions of Scheduled Castes and Scheduled Tribes students in the recognised colleges/institutions in the country in order to ensure that the prescribed reservations, namely, 15% for the SCs and 7½% for the STs, are fulfilled.

So far as the medical institutions under the Central Government are

concerned, the reservation quotas for the SCs and STs students are largely filled up through the students belonging to these categories. However, the position in respect of the institutions under the State Governments is rather uneven. While the aforesaid reservation for SCs has been substantially exceeded in the State of Haryana and Union Territory of Pondicherry, the position is not up to the mark in States like Assam, Bihar, Gujarat, Kerala, Orissa and Rajasthan. Similarly, while the State of Assam and the Union Territory of Pondicherry have exceeded the reservation quota for the STs, the position is not up to the mark in states like Andhra Pradesh and Gujarat.

The State Governments and the Universities are advised from time to time to comply with the prescribed reservations. A Monitoring Committee has been constituted in the Ministry of Health and Family Welfare for this purpose. All appropriate follow-up action on the recommendations of this Committee has been taken up.

**Improvement of Metropolitan Cities**

\*462. SHRI DAU DAYAL JOSHI: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether additional funds have been sanctioned by the Union Government for improvement of Metropolitan cities during the last three years; and

(b) if so, the details thereof ?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL) : (a) and (b) Two Centrally sponsored Urban Poverty